



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.66/BB/ 2017	-	Admission	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN. A. KUKREJA CYRIL AMARCHAND MANGALDAS.	APPLICANT	
2	B. C. THIRUVENGADAM MANIK B T. MUDIT MONKUR	Respondent	

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. Counsel filed memo along with copy of the order of the Hon'ble High Court of Karnataka in Petition No.37729/2017. Hon'ble High Court of Karnataka directed this Tribunal that no adverse orders to be passed against the petitioner (who is respondent in this case) pending final order in Writ Petition. Meanwhile counsel for respondent to file objections if any. List it on 25/09/2017.


MEMBER(J)


MEMBER(T)